

(b) if so, the number of vacancies filled up in this manner during the last three years; and

(c) the reasons for not making regular appointments?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) UTI has informed that it does not have any practice of recruiting unemployed youths for six months.

(b) and (c) Do not arise.

[English]

Excise/Corporate Tax Arrears

4525. SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state :

(a) the names of companies in the public/private sector which have the disputed corporate tax and disputed excise liabilities of more than Rs. 50 crore each;

(b) the total amount of corporate tax and the excise duty, separately outstanding against each such company;

(c) the reasons for accumulation of such an huge amount of taxes against these companies; and

(d) the measures taken/proposed to be taken to recover the outstanding amount at an early date ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Rehabilitation Scheme for Jobless Workers

4526. DR. SAROJA V. :

SHRI HARIN PATHAK :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have any scheme for the rehabilitation of jobless unemployed textile workers of Tamilnadu;

(b) if so, the details thereof;

(c) the criteria fixed for providing financial assistance;

(d) whether the Government have extended some financial assistance for rehabilitation/livelihood of displaced textile workers;

(e) if so, the details thereof, State-wise;

(f) whether the displaced textile workers are being considered for training at National Institute for Fashion Technology, Gandhinagar; and

(g) if so, the details thereof ?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (e) National Renewal Fund has a scheme of counselling, retraining and redeployment of rationalized workers in organised sector. The scheme is being implemented through 13 nodal agencies at 57 Employee Assistance Centres (EACs) spread over 16 states. Under the scheme, nodal agencies provide counselling & training in various vocational trades in order to enable the rationalized workers to obtain wage-employment and/or self-employment. The trainees are given a daily stipend @ Rs. 50 or 60/- depending upon the location of the EAC.

Under the Textile Workers' Rehabilitation Fund Scheme (TWRFS), applicable throughout the country, interim relief is provided on a tapering basis for three years to eligible workers rendered jobless consequent upon the permanent closure of textile units/mills or entire divisions thereof.

(f) and (g) A proposal is under consideration of the National Institute of Fashion Technology.

[Translation]

Export of Garments

4527. DR. M.P. JAISWAL :

SHRI RAM TAHAL CHAUDHARY :

SHRIMATI SURYAKANTA PATIL :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have carried out any intensive study in regard to export of apparel and their demand in foreign countries and favourable demand markets;

(b) whether the Government have formulated any Action Plan to encourage export under simple system and to assist the apparel exporters;

(c) if so, the details thereof;

(d) whether the Government have reviewed the financial problem being faced by the exporters;

(e) if so, the details thereof and the action taken/proposed to be taken thereon;

(f) whether the Government propose to formulate a prescribed apparel export policy;

(g) if so, the details thereof;

(h) whether any new markets have been explored during the last year for any special export;

(i) if so, the details thereof; and

(j) the steps being taken by the Government to boost the export thereof?